## Declaration of Assets and Liabilities

2023-2024

Year	
Year.  I, SANJAY KUMAR YADAV—I, son/daughter/wife of SINGESHWAR PR  YOUTO GOTO  YOUTO GOTO  YEAR.  YADAV—I, son/daughter/wife of SINGESHWAR PR  YOUTO GOTO  SERVICE and presently working as OFFICE ATTENDANT  Service and presently working as OFFICE ATTENDANT  Service and presently working as OFFICE ATTENDANT  Service and presently working as OFFICE ATTENDANT	ASAD YADA
ON AN LUMAD VADAV- and daughter/wife of OLINOIZ STATE	
SANDAY ROMAN MONTHS SARHA	
SINAR VIGHAN SHOPE	
tool 1 pears, belonging to	
TIEVANT	
warking as OFFI	
service and presently working the bank halance, etc.)	of

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

<u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

iven)	Description	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
Sr.	Description		Name(S)			
(1)	Cash	5,000/-	,			
(ii)	Deposits in Banks, Financial Institutions And	30,000f- S.B.I	5,000/-			_
N	Non-Banking Financial Companies	S.B.I	S.B.I		1.	
(iii)	Bonds, Debentures and Shares in companies					-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5000 /80.				
(v)	Motor Vehicles (details of make, etc.)	Motos Gele BROIEK 9163	1			
(v	Jewellery (give details of weight and value)	_	GIOLI 30 91 SILVER-	M 100 977		
(v	Other assets, such as values of claims / interests	-	_		latest market	- In Str

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

\* Dependant here means a person substantially dependent on the income of the companies should be given. employee.

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## B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

THE RESERVE TO SERVE THE PERSON NAMED IN	ove to be indicated]  Description	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
Sr.			Name(S)	Manie		
i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	7 Katha Giram- Radhakarit (Madhubani)	Control of the second s		_
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-			01 Katha Sabta (Madhubani)	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					-
(v)					overdues to 1	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
a)	(i) Loans from Banks		and the state of
۵)	(ii) Loans from financial		
	(iii) Government Dues: (a) dues to departments dealing with government		-
	(b) dues to departments dealing with supply of		
	(c) dues to departments dealing with supply of electricity		

Searging per year

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO' AFPPY6213 H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal De	tall	
GPF/CPF/PRAN No.	:-	PTS /BLA - 1003
Gender	:-	M (M/F)
Date of Birth	e più algorità	13031979 (DD/MM/YYY)
Class/Group	:-	C (A/B/C)
Cadre	•	BIHAR LEGITSLATIVE ASSEMBLY SECRETARIATE  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.SBihar Secretariat Service etc.)
Home District	:-	MADHUBANI who hast of my
I hereby knowledge and	decla	re that the above details are true to the best of my

Signature Sanjay Lumas Year

Name of Employee: SANJAY KUMAR YADAV-1

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Place: PATNA

Date: 07/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Swig Kar you